

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3985
ANSWERED ON 10th AUGUST, 2017

CENTRAL ROAD FUND

3985. SHRIMATI KAMLA DEVI PAATLE:
SHRI RAHUL KASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of the proposals received by the Government from various States including Rajasthan for release of funds under the Central Road Fund (CRF) during each of the last three years;
- (b) the details of the fund received under CRF during the last three years and the current year, State-wise;
- (c) the action taken by the Government on the said proposals and details of the pending proposals during the said period; and
- (d) the time by which pending proposals are likely to be accorded approval?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) to (d) The Ministry allocates funds to the States/ Union Territories (UTs) for development of State Roads (non Rural Roads) and Roads of Economic Importance and Inter State Connectivity (EI&ISC) as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time.

The funds for development of State roads under CRF scheme are allocated to the States/UTs on the basis of 30 percent weightage to fuel consumption and 70 percent weightage to the geographical area.

For works taken up under CRF scheme, one third of annual allocation of the State/ UT is released for utilization against sanctioned work and this amount is maintained as a reserve by replenishing the expenditure from subsequent releases; subsequent releases of funds are made to the States/ UTs based on submission of Utilization Certificates (UCs) of previous releases subject to the condition that the total amount released for any State/ UT during the year does not exceed the total allocation for that year in respect of that State/ UT and the amount of unspent balance of previous years'.

The funds for State Roads under EI & ISC Schemes are allocated keeping in view the committed liabilities, progress of works, inter-se priority, etc.

For EI & ISC works, the direct payment procedure applicable for National Highway (NH) works is followed; the funds are released directly to the contractors by the Ministry's Regional Offices (ROs)/ Engineering Liaisons Offices (ELOs)/ Regional Pay and Accounts Offices (RPAOs) based on the bills received/ processed.

The State/ UT-wise details of the CRF accrual and release and allocation and release/ expenditure under EI&ISC schemes during the last three years are **Annexed**.

The unspent balance under CRF and EI&ISC schemes are non-lapsable at the end of the financial year.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS(a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3985 ANSWERED ON 10.08.2017 ASKED BY SHRIMATI KAMLA DEVI PAATLE AND SHRI RAHUL KASWAN REGARDING CENTRAL ROAD FUND

The State/UT-wise details of the CRF accrual and release during the last three years

(Amount in Rs. crore)

Sl. No.	States/UTs	2014-15		2015-16		2016-17	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
1.	Andhra Pradesh	225.15	#73.12	137.51	178.13	348.72	347.17
2.	Arunachal Pradesh	48.36	55.00	53.21	20.53	131.11	56.69
3.	Assam	52.59	42.44	58.44	46.34	144.08	94.03
4.	Bihar	73.73	83.36	81.70	80.88	200.46	169.70
5.	Chhattisgarh	89.32	0.00	99.73	84.13	247.30	97.12
6.	Goa	6.34	2.41	6.69	7.52	17.08	30.06
7.	Gujarat	162.26	110.42	178.81	61.05	445.09	132.08
8.	Haryana	73.73	73.73	80.25	79.45	194.74	167.34
9.	Himachal Pradesh	37.26	0.00	41.00	95.14	100.91	55.41
10.	Jammu & Kashmir	131.87	43.96	145.38	44.42	357.32	81.90
11.	Jharkhand	59.46	17.74	66.29	9.10	164.63	110.55
12.	Karnataka	160.14	170.51	179.98	164.46	450.95	489.63
13.	Kerala	53.65	54.60	60.48	59.88	150.37	158.49
14.	Madhya Pradesh	207.18	180.99	229.11	211.98	566.39	128.80
15.	Maharashtra	269.28	100.00	292.50	432.85	717.66	709.79
16.	Manipur	13.74	13.35	15.12	7.18	37.48	15.60
17.	Meghalaya	16.12	5.14	17.74	5.51	42.57	15.29
18.	Mizoram	12.68	4.23	13.96	4.70	34.18	15.84
19.	Nagaland	10.04	5.95	11.05	0.11	27.42	16.58
20.	Odisha	108.08	123.42	120.37	125.98	295.71	168.76
21.	Punjab	62.89	27.58	68.62	48.22	167.04	71.30
22.	Rajasthan	241.54	286.44	268.08	72.72	663.06	815.83
23.	Sikkim	4.76	1.55	5.23	0.00	12.63	9.39
24.	Tamil Nadu	153.01	155.09	161.95	160.33	392.02	355.12
25.	Telangana	#	#81.84	109.32	108.23	258.81	280.73
26.	Tripura	7.14	6.31	7.85	0.08	19.09	15.05
27.	Uttar Pradesh	209.56	234.26	229.99	227.69	569.23	219.71
28.	Uttarakhand	38.32	25.51	41.87	0.42	103.68	13.67
29.	West Bengal	78.49	85.80	85.77	55.48	210.97	184.01
30.	A&N Island	0.00	0.00	7.00	0.00	16.89	5.04
31.	Chandigarh	2.11	0.00	2.66	0.70	5.81	0.81
32.	Dadra & Nagar Haveli	0.00	0.00	1.34	0.00	3.87	0.00
33.	Daman & Diu	0.00	0.00	1.00	0.00	2.70	0.00
34.	Delhi	22.20	14.59	25.00	0.00	64.12	5.54
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.23	0.00
36.	Puducherry	15.44	15.44	5.00	4.90	10.68	32.80

*-Funds released more than accruals for the year from unspent balance of previous years accrual

#-Against Andhra Pradesh accrual Rs.225.15 crore, Rs.73.12 crore released for the State Andhra Pradesh and Rs.81.84 crore released for the Telangana.

The State/ UT-wise details of allocation and release/ expenditure under EI&ISC schemes during the last three years

(Amount in Rs. crore)

Sl. No.	States/UTs /Agency	2014-15		2015-16		2016-17	
		Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh	250.00	0.00	355.35	0.00	25.00	21.94
2.	Arunachal Pradesh		9.26		22.43	8.00	6.36
3.	Assam		0.93		6.30	19.50	18.79
4.	Bihar		0.00		6.41	9.62	8.62
5.	Chhattisgarh		0.00		0.00	0.00	0.00
6.	Goa		0.00		7.89	4.00	0.93
7.	Gujarat		15.16		6.13	2.00	2.00
8.	Haryana		0.00		1.65	0.00	0.00
9.	Himachal Pradesh		0.00		0.00	17.00	14.58
10.	Jammu & Kashmir		12.00		0.00	17.00	11.27
11.	Jharkhand		11.40		0.00	28.00	26.37
12.	Karnataka		0.00		34.75	36.00	33.93
13.	Kerala		20.56		0.00	0.66	0.66
14.	Madhya Pradesh		0.00		0.00	0.00	0.00
15.	Maharashtra		0.00		9.38	50.00	41.45
16.	Manipur		0.00		12.72	26.00	24.34
17.	Meghalaya		0.00		13.67	0.00	0.00
18.	Mizoram		0.00		0.00	0.00	0.00
19.	Nagaland		8.00		33.74	32.00	17.66
20.	Odisha		0.00		18.06	48.00	45.93
21.	Punjab		0.00		12.71	2.00	0.61
22.	Rajasthan		0.00		8.21	7.00	6.64
23.	Sikkim		0.00		0.00	0.00	0.00
24.	Tamil Nadu		3.79		0.30	52.12	51.13
25.	Telangana		0.00		2.17	7.00	6.35
26.	Tripura		0.00		0.00	0.00	0.00
27.	Uttar Pradesh		12.00		68.77	5.00	1.04
28.	Uttarakhand		0.00		0.00	0.00	0.00
29.	West Bengal		0.00		0.00	19.00	15.71
	UTs						
30.	A&N Island	1.00	0.00	0.00	0.00	0.00	
31.	Chandigarh		0.00	0.00	0.00		
32.	Dadra & Nagar Haveli		0.00	0.00	0.00		
33.	Daman & Diu		0.00	0.00	0.00		
34.	Delhi		0.00	0.00	0.00		
35.	Lakshadweep		0.00	0.00	0.00		
36.	Puducherry		0.00	1.79	0.10	0.04	
37.	National Highways Authority of India (NHAI)*	0.00	0.00	0.00	0.00	390.00	390.00

*-State/ UT-wise allocations are not made.
